

Institute of Indology

*121. { Shri B. S. Murthy;
Shri Shivananjappa:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether Government propose to set up an Institute of Indology;

(b) if so, where;

(c) the scope and functions of the Institute; and

(d) the annual estimated expenditure on it?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) In New Delhi.

(c) As regards the scope of the Institute, while a tentative scheme has been drawn up, it is proposed that the precise scope of the Institute may be worked out by the Director when one is appointed.

Its functions will be higher studies and research in all branches of Indology and allied subjects.

(d) Rs 2,65,640.

हिमाचल प्रदेश में लड़कियों की शिक्षा

*१२२. श्री पद्म श्वे : क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिमाचल प्रदेश में सह-शिक्षा की पद्धति होने के कारण लड़कियों की शिक्षा का प्रबन्ध जिलों के मुख्य स्थानों को छोड़ कर अन्य स्थानों पर केवल पांचवी श्रेणी तक ही है; और

(ख) क्या सरकार लड़कियों के लिये हाई स्कूलों और मिडिल स्कूलों में भ्रमण से छुटी श्रेणी से ऊपर की कक्षाएं चालू करने की आवश्यकता पर विचार करेगी ?

शिक्षा और वैज्ञानिक गवेषणा मंत्रालय में राज्य-मंत्री (डा० का० लाल खीजाजी) :
(क) तथा (ख). सूचना एकत्र की जा रही है और यथासमय पटल पर रख दी जायेगी ।

M.E.S. Construction Committee

*123. Sardar Iqbal Singh: Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 372 on the 24th May, 1957, and state:

(a) whether the M.E.S. Construction Committee have submitted its report; and

(b) if so, whether a copy of the report will be laid on the Table?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Not yet.

(b) A copy of the report will be laid on the Table of the Lok Sabha after the report has been submitted to the Government.

State Law Ministers' Conference

{ Shri Shree Narayan Das:
Shri Radha Kaman:
Shri Bibhuti Mishra:
Shri Naval Prabhakar:
*124. Shri Harish Chandra Mathur:
Shri R. S. Lal:
Shri Easwara Iyer:
Shri Shivananjappa:
Shri Wodeyar:

Will the Minister of Law be pleased to lay a statement on the Table showing:

(a) the decisions arrived at the recent State Law Ministers' Conference;

(b) the period within which Government propose to implement these decisions; and

(c) the steps taken in that direction so far?

The Minister of Law (Shri A. K. Sen): (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 29.]